

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/1173/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mitali Thakuria,
District & Sessions Judge,
Kamrup (M).

Dated Guwahati, the 2nd March, 2022.

Sub:- **Casual leave.**

Ref:- Letter No.DJK./1901/E, dtd. 24.02.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.03.2022 and 04.03.2022**, has been granted. The Additional District and Sessions Judge, No. 1, Kamrup(M), Guwahati, shall remain in charge of your Court and office for the above mentioned day.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/1174/ dated , 02-03-2022
Copy to.

1. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)